

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.650/2015**

**Date of Decision: 18.12.2018.**

***CORAM:HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)***  
***HON'BLE SHRI R.N. SINGH, MEMBER (J)***

Manish Pratapsing Deo,  
Aged about 48 years,  
Occ. Loco Pilot Mail.  
R/at 41, Jai Prakash Nagar,  
Near Dattopant Thengadi Hall,  
Khamla, Nagpur 440 025.  
Off. Add: Driver Lobby, Chief Crew  
Controller, Railway Station (Main),  
Nagpur 440 001. ... *Applicant*  
*(Advocate Shri Atul Mahajan)*

**VERSUS**

1. Union of India, through  
The Secretary, Ministry of Railways,  
Rail Bhavan, Parliament Street,  
New Delhi 110 001.
2. The General Manager,  
Central Railways, C & T,  
Mumbai 400 001.
3. The Divisional Railway Manager,  
Kingsway Road, Nagpur 440 001.
4. Senior Divisional Electrical Engineer,  
Central Railway, Nagpur Division,  
Railway Station (Main), Nagpur 440 001.... *Respondents*  
*(Advocate Shri V.S. Masurkar)*

**ORDER** (Oral)  
*Per : Shri R.N. Singh, Member (J)*

This is a part-heard matter. However,  
after arguing at length, the learned counsel  
for the applicant seeks permission to

withdraw the OA with liberty to make a comprehensive representation before the Respondent No.4 i.e. Sr. Divisional Electrical Engineer, Central Railway, Nagpur Division, Nagpur for redressal of his grievances against the impugned order. Permission is granted.

**2.** The applicant may prefer the requisite representation to the Respondent No.4 within two weeks of receipt of certified copy of this order. If such representation is received within the stipulated time by the Respondent No.4, he will consider the same in accordance with relevant records, rules and instructions on the subject and dispose it of by passing a reasoned and speaking order, within eight weeks of receipt of such representation of the applicant.

**3.** The OA is disposed of in the aforesaid terms. In the facts and circumstances, no order as to costs.

**(R.N. Singh)**  
**Member (J)**

*dm.*

**(Dr. Bhagwan Sahai)**  
**Member (A)**